

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 10th August, 1989, adopted the following motion in regard to the Committee on Public Undertakings:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate three members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the unexpired portion of the term of the Committee vice Shri T.R. Balu, Shri Dipen Ghosh and Shri Kamal Morarka resigned from the Committee and do proceed to elect, in such manner as the Chairman may direct, three members from among the Members of the House to serve on the said Committee "

I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee.-

1. Shri Bhim Raj
2. Shri B.V. Abdulla Koya
3. Prof. (Mrs) Asima Chatterjee.'

11.32 hrs.

RAILWAY CONVENTION COMMITTEE

[English]

Fourteenth Report

SHRI VIJAY N. PATIL (Erandol): I beg to present the Fourteenth Report (Hindi and English versions) of the Railway Convention Committee on Rolling Stock Programme and Minutes of the sittings of the Committee relating thereto.

11.32 1/2 hrs.

COMMITTEE ON PETITIONS

[English]

Minutes

PROF. SALAHUDDIN (Godda): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of Sixth-sixth, Sixty-seventh, Sixty-ninth to Seventy-eighth, Eighty-first to Eighty-eighth and Ninetieth to Ninety-fifth sittings of the Committee on Petitions

11.33 hrs.

STATEMENT CORRECTING REPLY GIVEN ON 31-7-1989 TO A SUPPLEMENTARY QUESTION ON S.Q. NO. 184 REGARDING TELEPHONE TO EVERY PANCHAYAT IN MADHYA PRADESH

[English]

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI GIRIDHAR GOMANGO): While replying to supplementary to the Starred Question No 184 on 31st July, 1989, by Shri Shantaram Naik regarding telephone to every Panchayat in Madhya Pradesh, it was stated by me that "I have already stated, Sir, that not only for Madhya Pradesh, but for the entire country that is, 1989-90."

The reply should be substituted as under

"I have already stated, Sir, that not only for Madhya Pradesh, but for the entire country by the end of 8th Five Year Plan."

The mistake has come to my notice only recently.

The inconvenience caused is regretted